

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1903 OF 2018 in
DFR No. 3954 of 2018**

Dated: 14th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Bharat Aluminum Company Ltd.

... Appellant(s)

Vs.

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

ORDER

Issue notice to the Respondents on the I.A. No. 1903 of 2018 (Appln. for condonation of delay) as well as on the main appeal returnable on 12.02.2019. Dasti, in addition, is permitted.

List the matter on **12.02.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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